

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 22.01.2026

**CAUSE LIST OF THIRD MEMBER MATTERS,
PART HEARD MATTERS, CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION, STAY APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 23-January-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

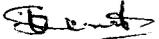
**BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 02

EARLY HEARING PETITIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7470	DEL	2025	-	[A] DIYA FOUNDATION	E		
2	ITA	7472	DEL	2025	-	[A] HARYANA BHARAT VIKAS FOUNDATION	E		
3	ITA	7473	DEL	2025	-	[A] HARYANA BHARAT VIKAS FOUNDATION	E		
4	ITA	7535	DEL	2025	2017-18	[A] ANKUR RAMESH VAHI	E		
5	ITA	8142	DEL	2025	2018-19	[A] PRACHEEN SHRI AGGARWAL DIGAMBER JAIN PANCHAYAT	F		
6	ITA	8750	DEL	2025	2018-19	[A] METLIFE GLOBAL OPERATIONS SUPPORT CENTER PRIVATE LIMITED	A		

STAY APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	11	CHANDI	2016	2010-11	[A] SHOWA CORPORATION (INTL. TAXATION)	D		
2	SA	155	DEL	2021	2009-10	[A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION)	D		
3	SA	156	DEL	2021	2012-13	[A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION)	D		
4	SA	157	DEL	2021	2013-14	[A] SHOWA CORPORATION (NOW MERGED WITH HITACHI ASTEMO LTD) (INTL. TAXATION)	D		
5	SA	323	DEL	2024	2020-21	[A] DYSON TECHNOLOGY INDIA PRIVATE LIMITED	I		
6	SA	581	DEL	2025	2021-22	[A] HONDA MOTORCYCLE AND SCOOTER INDIA PRIVATE LIMITED	I		
7	SA	597	DEL	2025	2021-22	[A] SUMITOMO CORPORATION INDIA PRIVATE LIMITED	H		
8	SA	609	DEL	2025	2022-23	[A] CONSILIO INDIA PRIVATE LIMITED	H		
9	SA	633	DEL	2025	2023-24	[A] HIRERIGHT LLC	D		
10	SA	651	DEL	2025	2012-13	[A] SUDHIR KUMAR KHEMKA	B		
11	SA	13	DEL	2026	2016-17	[A] IZHAR	SMC		
12	SA	14	DEL	2026	2017-18	[A] IZHAR	SMC		
13	SA	25	DEL	2026	2022-23	[A] EUI LIMITED	D		

SPECIAL CONSTITUTION MATTERS (For Transfers)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	86	DEL	2024	2009-10	[A] TIRUPATI CONSTWELL PVT LTD	H to DB		
2	BMA	8	DEL	2024	2017-18	[A] SARVESH NAIDU	H to DB		
3	BMA	7	DEL	2025	2018-19	[A] BINDU TODI	H to DB		
4	BMA	8	DEL	2025	2019-20	[A] ASHUTOSH SHARMA	H to DB		
5	BMA	9	DEL	2025	2019-20	[A] ASHUTOSH SHARMA	H to DB		
6	BMA	10	DEL	2025	2019-20	[A] ASHISH GARG	H to DB		
7	BMA	11	DEL	2025	2019-20	[A] ASHISH GARG	H to DB		
8	ITA	4068	DEL	2025	2015-16	[A] TRIVENI ENTERPRISES LIMITED	to ITAT, Pune Benches		


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SPECIAL CONSTITUTION MATTERS (For Withdrawals)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1525	DEL	2023	2018-19	[A] KEYMAN TRADING SERVICES PVT. LTD	C	DIN- Withdrawal
2	ITA	1526	DEL	2023	2019-20	[A] KEYMAN TRADING SERVICES PVT. LTD.	C	DIN- Withdrawal

CONSOLIDATION PETITIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5758	DEL	2025	2023-24	[A] VIDYA POLYMERS PVT. LTD.	G	
2	ITA	6915	DEL	2025	2020-21	[D] VIDYA POLYMER PRIVATE LIMITED	B	
3	ITA	6916	DEL	2025	2023-24	[D] VIDYA POLYMER PRIVATE LIMITED	B	
4	CO	206	DEL	2025	2019-20	[D] RAHUL SONDEHI	F	
5	ITA	3841	DEL	2025	2019-20	[D] RAHUL SONDEHI	F	
6	ITA	5748	DEL	2025	2020-21	[A] RAHUL SONDEHI	G	
7	ITA	5755	DEL	2025	2021-22	[A] MALWA PACKAGING	G	
8	ITA	5756	DEL	2025	2022-23	[A] MALWA PACKAGING	G	
9	ITA	5757	DEL	2025	2023-24	[A] MALWA PACKAGING	G	
10	ITA	7585	DEL	2025	2021-22	[D] M/S MALWA PACKAGING	E	
11	ITA	7586	DEL	2025	2022-23	[D] M/S MALWA PACKAGING	E	
12	ITA	7587	DEL	2025	2023-24	[D] M/S MALWA PACKAGING	E	
13	ITA	5754	DEL	2025	2015-16	[A] GD GOENKA PVT. LTD.	G	
14	ITA	8363	DEL	2025	2015-16	[D] GD GOENKA PVT. LTD.	G	
15	ITA	2975	DEL	2025	2020-21	[A] G.D. GOENKA PVT LTD	C	
16	ITA	2976	DEL	2025	2021-22	[A] G.D. GOENKA PVT LTD	C	
17	ITA	8204	DEL	2025	2015-16	[A] RAJDEO SINGH	F	
18	ITA	8205	DEL	2025	2017-18	[A] RAJDEO SINGH	F	
19	ITA	156	DEL	2026	2017-18	[A] SHISHIR	B	
20	ITA	1435	DEL	2014	2009-10	[A] M/S. MOTOROLA SOLUTIONS INDIA PVT. LTD.	H	
21	ITA	1422	DEL	2015	2010-11	[A] M/S MOTOROLA SOLUTIONS INDIA PVT. LTD.	H	
22	ITA	632	DEL	2016	2011-12	[A] MOTOROLA SOLUTION INDIA PVT. LTD.	H	
23	ITA	1245	DEL	2017	2012-13	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD. (S/G)	H	
24	ITA	7553	DEL	2017	2013-14	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	H	
25	ITA	8090	DEL	2018	2014-15	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	H	
26	ITA	1083	DEL	2021	2016-17	[A] MOTOROLA SOLUTION INDIA PVT. LTD.	H	
27	ITA	695	DEL	2022	2017-18	[A] MOTOROLA SOLUTIONS INDIA P.LTD	H	
28	ITA	842	DEL	2022	2018-19	[A] MOTOROLA SOLUTIONS INDIA PRIVATE LTD.	H	
29	ITA	960	DEL	2023	2008-09	[A] MOTOROLA SOLUTIONS INDIA P.LTD	H	
30	SA	261	DEL	2022	2012-13	[A] MOTOROLA SOLUTIONS INDIA PVT. LTD.	H	
31	ITA	6090	DEL	2024	2021-22	[A] MOTOROLA SOLUTIONS INDIA PRIVATE LIMITED	I	
32	ITA	1995	DEL	2022	2018-19	[A] SOPRA STERIA INDIA LTD	I	
33	ITA	4398	DEL	2024	2020-21	[A] SOPRA STERIA INDIA LIMITED	H	
34	ITA	5572	DEL	2025	2017-18	[A] PAWAN HANS LIMITED	F	
35	ITA	5964	DEL	2025	2017-18	[D] PAWAN HANS LIMITED	G	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 04

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	26	DEL	2026	2017-18	[A] WHIRLPOOL OF INDIA LTD	I	
2	SA	27	DEL	2026	2023-24	[A] ZTE CORPORATION	D	
3	SA	28	DEL	2026	2016-17	[A] MUNJAL SHOWA LTD.	I	
4	SA	29	DEL	2026	2023-24	[A] EM DELTA ONE	D	


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5	SA	30	DEL	2026	2022-23	[A] GIESECKE & DEVRIENT INDIA PRIVATE LIMITED	H	
6	SA	31	DEL	2026	2022-23	[A] DCM SHRIRAM LIMITED	H	
7	SA	32	DEL	2026	2017-18	[A] ATT GLOBAL NETWORK SERVICES INDIA PRIVATE LIMITED	I	
8	SA	33	DEL	2026	2017-18	[A] ATT GLOBAL NETWORK SERVICES INDIA PRIVATE LIMITED	I	
9	SA	34	DEL	2026	2006-07	[A] ORACLE SYSTEMS CORPORATION	D	
10	SA	35	DEL	2026	2007-08	[A] ORACLE SYSTEMS CORPORATION	D	
11	SA	36	DEL	2026	2008-09	[A] ORACLE SYSTEMS CORPORATION	D	
12	SA	37	DEL	2026	2009-10	[A] ORACLE SYSTEMS CORPORATION	D	
13	SA	38	DEL	2026	2010-11	[A] ORACLE SYSTEMS CORPORATION	D	
14	SA	39	DEL	2026	2011-12	[A] ORACLE SYSTEMS CORPORATION	D	
15	SA	40	DEL	2026	2012-13	[A] ORACLE SYSTEMS CORPORATION	D	
16	SA	41	DEL	2026	2022-23	[A] LI & FUNG (INDIA) PRIVATE LIMITED	H	


Assistant Registrar
 22-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI
F.No. 70/AT/Jud.Admn/Judicial/Del/2025-26/Friday

Dated: 22.01.2026

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 23-January-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"**

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER

Court No.02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	215	DEL	2025	2012-13	[A] DHARAM VEER SINGH	SMC	VA/JM

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No.02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	ITA	4176	DEL	2014	2009-10	[A] KARNAL AGRICULTURAL STEEL INDUSTRIES (RE-CONSTRUCTION)	D	VA/JM
2	MA	151	DEL	2024	2009-10	[A] KARNAL AGRICULTURAL STEEL INDUSTRIES	D	VA/JM
3	MA	255	DEL	2024	2017-18	[A] MODULAR INTERNATIONAL PVT LTD	E	NC/AM
4	MA	368	DEL	2024	2006-07	[A] M/S. GLOBUS BUILDERS PVT. LTD. (MERGED)	C	VA/JM

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

Court No.02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	73	DEL	2023	2016-17	[A] SONY INDIA PVT. LTD.	H	RJ/AM
2	MA	171	DEL	2025	2017-18	[A] VINOD KUMAR SURI	H	VA/JM
3	MA	254	DEL	2025	2016-17	[A] AJAY KUMAR	A	RJ/AM
4	MA	338	DEL	2025	2015-16	[A] AJAY SINGH	A	VA/JM

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER

Court No.02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	379	DEL	2025	2007-08	[A] BHARTI AIRTEL LTD.	A	VA/JM
2	MA	380	DEL	2025	2008-09	[A] BHARTI AIRTEL LTD.	A	VA/JM
3	MA	411	DEL	2025	2011-12	[A] AMERICAN EXPRESS BANKING CORP. (INDIA BRANCH)	H	VA/JM

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
AND SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

Court No.02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	219	DEL	2025	2016-17	[D] ADESH KUMAR AGGARWAL	A	BKS/AM
2	MA	406	DEL	2025	2015-16	[A] CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	I	VA/JM
3	MA	407	DEL	2025	2014-15	[A] CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	I	VA/JM
4	MA	408	DEL	2025	2013-14	[A] CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	I	VA/JM

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER

Court No.03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	377	DEL	2025	2018-19	[D] RIYAZ	SMC	SSG/JM
2	MA	386	DEL	2025	2018-19	[A] HIGH PROFILE SOFTECH PVT LTD	SMC	SSG/JM
3	MA	387	DEL	2025	2019-20	[D] MUSKAN LOOMTEX PRIVATE LIMITED	SMC	SSG/JM
4	MA	397	DEL	2025	2018-19	[D] ATUL KUMAR & SONS HUF	SMC	SSG/JM
5	MA	423	DEL	2025	2019	[D] YOGESH KUMAR GUPTA	SMC	SSG/JM
6	MA	428	DEL	2025	2012-13	[D] NIRAJ RATHI & SONS HUF	SMC	SSG/JM

Senthil
Assistant Registrar
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BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

Court No.03

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	190	DEL	2025	2011-12	[A] M/S DHANASHREE DEVELOPERS P. LTD.	G	SSG/JM	
2	MA	223	DEL	2020	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I-2	SRR/AM	
3	MA	302	DEL	2025	2018-19	[A] RAJESH BHASKAR	A	SSG/JM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No.03

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	398	DEL	2025	2012-13	[A] JOGINDER PAYLA	A	SSG/JM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

Court No.03

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	40	DEL	2022	2014-15	[D] SHANTI EDUCATIONAL SOCIETY	G	RJ/AM	
2	MA	275	DEL	2025	2017-18	[A] BABOO RAM HARI CHAND	A	RJ/AM	
3	MA	276	DEL	2025	2018-19	[A] BABOO RAM HARI CHAND	A	RJ/AM	
4	MA	277	DEL	2025	2019-20	[A] BABOO RAM HARI CHAND	A	RJ/AM	
5	MA	278	DEL	2025	2020-21	[A] BABOO RAM HARI CHAND	A	RJ/AM	
6	MA	326	DEL	2025	2013-14	[A] SINGHAL PROP BUILD PRIVATE LIMITED	C	SSG/JM	
7	MA	362	DEL	2025	2004-05	[A] ATUL KUMAR BANSAL	A	SSG/JM	
8	MA	379	DEL	2024	2018-19	[A] PRIYA KHANNA	F	RJ/AM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No.03

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	372	DEL	2025	2018-19	[A] DEEPAK BATRA	B	SSG/JM	
2	MA	440	DEL	2025	2014-15	[A] SUNIL KUMAR JAIN	B	SSG/JM	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

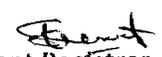
Court No.05

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	25	DEL	2024	2010-11	[D] OPAL BUILDWELL P.LTD	E	AS/JM	
2	MA	75	DEL	2023	2016-17	[A] SOBHI LAL SAINI	G	SRR/AM	
3	MA	106	DEL	2024	2015-16	[D] MANOJ KUMAR	E	SRR/AM	
4	MA	119	DEL	2025	2011-12	[A] PATANJALI AYURVED LTD	F	AS/JM	
5	MA	120	DEL	2025	2012-13	[A] PATANJALI AYURVED LTD	F	AS/JM	
6	MA	128	DEL	2024	2016-17	[D] MG HOUSING PVT. LTD.	E	SRR/AM	
7	MA	251	DEL	2025	2000-01	[D] SHRI MAHIPAL	F	AS/JM	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

Court No.06

MISCELLANEOUS APPLICATIONS									
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	182	DEL	2023	2013-14	[A] POLYMER PAPERS LTD.	F	SRR/AM	
2	MA	235	DEL	2021	2011-12	[D] M/S. JAYPEE SPORTS INTERNATIONAL LTD.	I	VK/JM	
3	MA	253	DEL	2022	2013-14	[A] ANANDTEX INTERNATIONAL P.LTD	A	VK/JM	
4	MA	312	DEL	2023	2011-12	[D] RAJIV KUMAR	D	SRR/AM	
5	MA	347	DEL	2025	2016-17	[A] SRF LIMITED	H	SRR/AM	


Assistant Registrar
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BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER

Court No.07

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	89	DEL	2020	2007-08	[D] M/S. VISHAL TRANSFORMERS & SWITCHGEARS (P) LTD.	H	SRR/AM	
2	MA	113	DEL	2020	2007-08	[D] M/S. VISHAL TRANSFORMERS & SWITCHGEARS (P) LTD.	H	SRR/AM	
3	MA	235	DEL	2020	2007-08	[A] RMS CLUB & RESORTS PVT. LTD.	D	SRR/AM	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No.04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	389	DEL	2025	2017-18	[A] HILLS TRADE-RK(JV)	B	MR/JM	
2	MA	416	DEL	2025	2011-12	[A] RAJ KUMAR GANDHI	B	MR/JM	
3	MA	417	DEL	2025	2012-13	[A] RAJ KUMAR GANDHI	B	MR/JM	
4	MA	418	DEL	2025	2017-18	[A] RAJ KUMAR GANDHI	B	MR/JM	

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No.04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	626	DEL	2019	2011-12	[D] THE MANTOLA COOPERATIVE THRIFT & CREDIT SOCIETY	H	MR/JM	

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

Court No.05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	177	DEL	2025	2012-13	[A] JET TECH SYSTEMS	C	RJ/AM	
2	MA	208	DEL	2025	2008-09	[A] KAMAL JOSHI	C	RJ/AM	

BEFORE SHRI VIMAL KUMAR, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

Court No.06

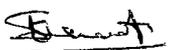
MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	424	DEL	2025	2010-11	[D] SUMITA SINGHAL	G	VK/JM	

BEFORE SHRI SUDHIR KUMAR, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No.07

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	61	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM	
2	MA	62	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM	
3	MA	91	DEL	2025	2016-17	[D] URMILA GOYAL	H	SK/JM	
4	MA	287	DEL	2025	2015-16	[D] AZAD	E	SK/JM	
5	MA	394	DEL	2025	2017-18	[A] VINOD DESHMUKH	D	SK/JM	

*REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.


Assistant Registrar
22-Jan-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHI

Date: 22nd January, 2026

The following Miscellaneous Applications fixed for hearing on 23.01.2026 are adjourned as per list below: -

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	388	DEL	2025	2016-17	[A] MIR SINGH	SMC	MS/VP

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	66	DEL	2025	2012-13	[A] M/S. MYSORE FINLEASE PVT. LTD.	E	NC/AM
2	MA	67	DEL	2025	2012-13	[A] M/S. MYSORE FINLEASE PVT. LTD.	E	NC/AM
3	MA	266	DEL	2025	2013-14	[D] KAVITA SHARMA	C	MS/VP

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	248	DEL	2022	2010-11	[A] SERCO BPO PVT. LTD.	I	MBG/AM

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

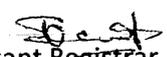
MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	218	DEL	2021	2014-15	[D] BABA ALLOYS PVT. LTD.	A	CNP/JM
2	MA	277	DEL	2023	2010-11	[D] SH. SATINDER PAL SINGH	G	CNP/JM
3	MA	278	DEL	2023	2011-12	[D] SH. SATINDER PAL SINGH	G	CNP/JM
4	MA	279	DEL	2023	2012-13	[D] SH. SATINDER PAL SINGH	G	CNP/JM
5	MA	377	DEL	2018	2006-07	[A] VIRENDRA KUMAR GUPTA	G	CNP/JM
6	MA	492	DEL	2017	2007-08	[A] SH. JUGNU SINGHAL	D	CNP/JM
7	MA	493	DEL	2017	2007-08	[A] SMT. RADHA SINGHAL	D	CNP/JM
8	MA	589	DEL	2019	2008-09	[D] M/S. NARSI IRON & STEEL PVT. LTD.	E	CNP/JM
9	MA	674	DEL	2017	2008-09	[A] PROVIDENT INV. & INDUSTRIES (P) LTD.	F	CNP/JM

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	434	DEL	2025	2015-16	[A] SAHIL KOHLI	C	CNP/JM
2	MA	435	DEL	2025	2016-17	[A] SAHIL KOHLI	C	CNP/JM
3	MA	436	DEL	2025	2017-18	[A] SAHIL KOHLI	C	CNP/JM
4	MA	437	DEL	2025	2019-20	[A] SAHIL KOHLI	C	CNP/JM
5	MA	438	DEL	2025	2016-17	[A] KEY EVENTS	C	CNP/JM
6	MA	439	DEL	2025	2018-19	[A] KEY EVENTS	C	CNP/JM

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS						Adjourned to 27.02.2026		
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	7	DEL	2025	2017-18	[A] NEW DELHI MUNICIPAL COUNCIL	E	SSG/JM


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BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND MS. MADHUMITA ROY, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS							Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	171	DEL	2021	2007-08	[D] M/S. SHALIMAR TOWN PLANERS PVT. LTD.	G	MBG/AM
2	MA	330	DEL	2025	2002-03	[D] FLORA EXPORTS	B	MBG/AM
3	MA	331	DEL	2025	2003-04	[D] FLORA EXPORTS	B	MBG/AM
4	MA	615	DEL	2019	1994-95	[A] DELHI STATE INDUSTRIAL DEVELOPMENT CORPN. LTD.	F	MBG/AM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS							Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	28	DEL	2023	2013-14	[A] HAVELLS INDIA LTD.	I	YK/JM
2	MA	73	DEL	2021	2009-10	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
3	MA	74	DEL	2021	2007-08	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
4	MA	75	DEL	2021	2008-09	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
5	MA	76	DEL	2024	2019-20	[A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
6	MA	77	DEL	2024	2018-19	[A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
7	MA	91	DEL	2023	2016-17	[D] GIRISH KUMAR	B	YK/JM
8	MA	102	DEL	2025	2010-11	[D] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	I	YK/JM
9	MA	139	DEL	2024	2007-08	[A] DYNASTY CONSTRUCTION PVT. LTD.	B	YK/JM
10	MA	189	DEL	2024	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I	YK/JM
11	MA	248	DEL	2025	2008-09	[A] PIYUSH TIWARI	F	YK/JM
12	MA	249	DEL	2025	2010-11	[A] PIYUSH TIWARI	F	YK/JM
13	MA	250	DEL	2025	2011-12	[A] PIYUSH TIWARI	F	YK/JM
14	MA	357	DEL	2023	2009-10	[D] PERFETTI VAN MELLE INDIA PVT. LTD.	I	YK/JM
15	MA	383	DEL	2023	2015-16	[D] ACE MEGA STRUCTURE PVT. LTD.	A	YK/JM
16	MA	387	DEL	2023	2012-13	[D] ARUN KUMAR AGGARWAL	A	YK/JM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS							Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	16	DEL	2024	2011-12	[D] MAGPIE MARKETING LLP	E	VK/JM
2	MA	21	DEL	2024	2015-16	[A] ONE MOBIKWIK SYSTEMS PRIVATE LIMITED	E	VK/JM
3	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM
4	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM
5	MA	81	DEL	2021	2010-11	[A] GOPAL AGARWAL	C	VK/JM
6	MA	84	DEL	2021	2016-17	[D] SURYA GLOBAL STEEL TUBES LTD.	G	VK/JM
7	MA	84	DEL	2024	2017-18	[A] FRIENDS TELECOM PVT. LTD.	B	VK/JM
8	MA	92	DEL	2022	2012-13	[D] VIRAMGAM MAHESANA PROJECTS PVT. LTD.	G	VK/JM
9	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM
10	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM
11	MA	199	DEL	2021	2010-11	[A] M/S. PALIWAL INFRASTRUCTURE PVT. LTD.	F	VK/JM
12	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM
13	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM
14	MA	313	DEL	2024	2012-13	[D] M/S. JAIDKA WOOLEN & HOSSIERY MILLS P LTD.	F	VK/JM
15	MA	468	DEL	2022	2012-13	[A] MR SUNIT MATHUR	G	VK/JM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

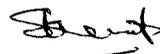
MISCELLANEOUS APPLICATIONS							Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	131	DEL	2023	2007-08	[A] SURAJ BUILDMART INDIA PVT.LTD.	B	MBG/AM

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS										Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench			TO Author	
1	MA	412	DEL	2024	2012-13	[A] VASHISTH BUILDERS AND ENGINEERS PVT. LTD.	G			SRR/AM	

BEFORE SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS										Adjourned to 27.02.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench			TO Author	
1	MA	122	DEL	2017	2004-05	[A] SH. ARVIND AGARWAL	A			RKC/JM	
2	MA	439	DEL	2023	2015-16	[A] SEEMA BUILDTECH PVT LTD	G			RKC/JM	


Assistant Registrar
22-Jan-2026
 

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

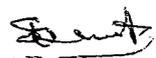
Dated 22.01.2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 23.01.2026.

Court Room No.	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2	https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3	https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4	https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5	https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6	https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7	https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8	https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9	https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


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